



**STANDING COMMITTEE ON AGRICULTURE,
ANIMAL HUSBANDRY AND FOOD PROCESSING (2022-2023)**

SEVENTEENTH LOK SABHA

MINISTRY OF COOPERATION

'DEMANDS FOR GRANTS (2022-23)'

{Action Taken by the Government on the Observations/
Recommendations contained in the Forty Second Report (Seventeenth Lok Sabha) of the
Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22)}

FIFTIETH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

DECEMBER 2022/AGRAHAYANA, 1944 (Saka)

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FORTY SEVENTH REPORT

Presented to Lok Sabha on
Laid on the Table of Rajya Sabha on

20.12.2022
20.12.2022



**LOK SABHA SECRETARIAT
NEW DELHI**

DECEMBER 2022/AGRAHAYANA, 1944 (Saka)

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**COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE, ANIMAL
HUSBANDRY AND FOOD PROCESSING* (2021-22)**

Shri P.C. Gaddigoudar- Chairperson

MEMBERS

LOK SABHA

2. Shri Afzal Ansari
3. Shri Horen Sing Bey
4. Shri Devendra Singh 'Bhole'
5. Shri A. Ganeshamurthi
6. Shri Kanakmal Katara
7. Shri Abu Taher Khan
8. Shri Mohan Mandavi
9. Shri Kinjarapu Ram Mohan Naidu
10. Shri Devji Mansingram Patel
11. Smt. Shardaben Anilbhai Patel
12. Shri Bheemrao Baswanthrao Patil
13. Shri Shriniwas Dadasaheb Patil
14. Shri Vinayak Bhaurao Raut
15. Shri Pocha Brahmananda Reddy
16. Shri Rajiv Pratap Rudy
17. Shri Mohammad Sadique
18. Shri Virendra Singh
19. Shri V.K. Sreekandan
20. Shri Mulayam Singh Yadav
21. Shri Ram Kripal Yadav

RAJYA SABHA

22. Smt. Ramilaben Becharbhai Bara
23. Shri Kailash Soni
24. Shri Ram Nath Thakur
25. Shri Vaiko
26. Shri Harnath Singh Yadav
27. VACANT#
28. VACANT#
29. VACANT#
30. VACANT
31. VACANT

* Standing Committee on Agriculture renamed as Standing Committee on Agriculture, Animal Husbandry and Food Processing vide Para No. 3293, Bulletin Part-II, dated 23.11.2021.

Shri Partap Singh Bajwa, MP Rajya Sabha ceased to be a Member of the Committee *w.e.f.* 21.03.2022 due to resignation from the Membership of Rajya Sabha *w.e.f.* 21.03.2022; Sardar Sukhdev Singh Dhindsa ceased to be a Member of the Committee *w.e.f.* 09.04.2022 due to his retirement from Rajya Sabha *w.e.f.* 09.04.2022 and Shri Surendra Singh Nagar, ceased to be a Member of the Committee *w.e.f.* 04.07.2022 due to his retirement from Rajya Sabha *w.e.f.* 04.07.2022

SECRETARIAT

- | | | | |
|----|------------------------|---|----------------------|
| 1. | Shri Shiv Kumar | - | Additional Secretary |
| 2. | Shri Sundar Prasad Das | - | Director |
| 3. | Shri Prem Ranjan | - | Deputy Secretary |
| 4. | Shri N. Amarathiagan | - | Under Secretary |

**COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE, ANIMAL
HUSBANDRY AND FOOD PROCESSING (2022-23)**

Shri P.C. Gaddigoudar- Chairperson

MEMBERS

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3. Shri Horen Sing Bey
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6. Shri Abu Taher Khan
7. Shri Ram Mohan Naidu Kinjarapu
8. Shri Mohan Mandavi
9. Shri Devji Mansingram Patel
10. Smt. Sharda Anilkumar Patel
11. Shri Bheemrao Baswanthrao Patil
12. Shri Shrinivas Dadasaheb Patil
13. Shri Vinayak Bhaurao Raut
14. Shri Pocha Brahmananda Reddy
15. Shri Rajiv Pratap Rudy
16. Mohammad Sadique
17. Shri Devendra Singh *alias* Bhole Singh
18. Shri Virendra Singh
19. Shri V.K. Sreekandan
20. Shri Ram Kripal Yadav
21. VACANT*

RAJYA SABHA

22. Smt. Ramilaben Becharbhai Bara
23. Shri Masthan Rao Beeda
24. Dr. Anil Sukhdeorao Bonde
25. Shri S. Kalyanasundaram
26. Shri Surendra Singh Nagar
27. Shri Kailash Soni
28. Shri Randeep Singh Surjewala
29. Shri Ram Nath Thakur
30. Shri Vaiko
31. Shri Harnath Singh Yadav

* Vacant w.e.f. 10.10.2022 due to demise of Shri Mulayam Singh Yadav on 10.10.2022 vide Bulletin-Part II, Para No. 5316 dated 14.10.2022.

SECRETARIAT

- | | | | |
|----|---------------------------|---|----------------------|
| 1. | Shri Shiv Kumar | - | Additional Secretary |
| 2. | Shri Naval K Verma | - | Director |
| 3. | Shri Uttam Chand Bhardwaj | - | Additional Director |
| 4. | Shri N. Amarathiagan | - | Under Secretary |

INTRODUCTION

I, the Chairperson, Standing Committee on Agriculture, Animal Husbandry and Food Processing (2022-23), having been authorized by the Committee to submit the Report on their behalf, present this Fiftieth Report on Action Taken by the Government on the Observations/Recommendations contained in the Forty Second Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22) on 'Demands for Grants (2022-23)' pertaining to the Ministry of Cooperation.

2. The Forty Second Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture, Animal Husbandry and Food Processing (2021-22) on 'Demands for Grants (2022-23)' pertaining to the Ministry of Cooperation was presented to Lok Sabha and laid on the Table of Rajya Sabha on 24th March, 2022. The Action Taken Notes on the Report were received on 05th August, 2022.

3. The Report was considered and adopted by the Committee at their Sitting held on 15.11.2022.

4. An analysis of the action taken by the Government on the Observations/Recommendations contained in the Forty Second Report (Seventeenth Lok Sabha) of the Committee is given in **Appendix-I**

NEW DELHI;
06 December, 2022
15 Agrahayana, 1944 (Saka)

P.C. GADDIGOUDAR
Chairperson,
Standing Committee on Agriculture,
Animal Husbandry and Food Processing Branch

CHAPTER-I REPORT

This Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing deals with the action taken by the Government on the Observations/Recommendations contained in the Forty Second Report (Seventeenth Lok Sabha) of the Standing Committee on Agriculture (2021-2022) on 'Demands for Grants (2022-23)' pertaining to the Ministry of Cooperation which was presented to Lok Sabha and laid on the Table of Rajya Sabha on 23.03.2022.

1.2 The Ministry of Cooperation has furnished Action Taken Replies in respect of all the 16 Observations/Recommendations contained in the Report. These replies have been categorized as follows:

(i)	Observations/Recommendations that have been accepted by the Government : Recommendation Nos. 1, 2, 4, 5, 6, 9, 13 & 16	Chapter-II (Total- 08)
(ii)	Observations/Recommendations in respect of which the Committee do not desire to pursue in view of the Government's reply: Recommendation Nos. 7 & 14.	Chapter-III (Total- 02)
(iii)	Observations/Recommendations in respect of which Action Taken Replies of the Government have not been accepted by the Committee: Recommendation Nos. 11	Chapter-IV (Total- 01)
(iv)	Observations/Recommendations in respect of which Final Replies of the Government are still awaited Recommendation Nos. 3, 8, 10,12 & 15.	Chapter-VI (Total- 05)

1.3 The Committee desire that utmost importance would be given to implement the Observations/Recommendations accepted by the Government. In cases, where it is not possible for the Ministry to implement the Recommendations in letter and spirit for any reason, the matter should be reported to the Committee with the reasons for non-implementation. The Committee desire that further Action-taken Notes on the Observations/ Recommendations contained in Chapter - I and V of this Report be furnished to them at an early date.

1.4 The Committee will now deal with the action taken by the Government on some of the Recommendations in the succeeding paragraphs.

Evenly Spending of Budgetary Allocation to Ministry of Cooperation for 2022- 23
(Recommendation No. 3)

1.5 The Committee in their 42nd Report (17th Lok Saha) had observed/ recommended as under:-

"The Committee note that the Ministry of Cooperation has been allocated Rs.900 Crore in the Budget Estimates for 2022-23 against their projected demand of Rs.3250 Crore. However, the Committee have been informed by the Ministry while replying to the evenly spending of funds that during 2021-22 so far, it plans to spend Rs.403.30 Crore. Surprisingly, against this planning in the RE 2021-22, the Ministry sought Rs.3250 Crore that from the face of it seems over ambitious on the part of the Ministry. The Committee appreciate the fact that the Ministry of Finance still provided Rs.900 Crore for BE 2022-23. The Committee note with satisfaction that the Ministry has prepared a detailed action plan for utilization of the budget outlays for its different Schemes/ Programmes during 2022-23. The Committee expect the Ministry to implement the Monthly Expenditure Plan as contained in the Detailed Demands for Grants 2022-23."

1.6 The Ministry in its Action-taken Reply has stated as under:-

"Against the budgetary provision of Rs. 350 crores for the Computerization of PACS for the current year, the Government has already approved the digitalization of 63,000 functional PACS with an outlay of 2,516 crores for the next three years.

Against the budgetary provision of Rs 274 crores, the Ministry is preparing 'Sahkar se Samriddhi' scheme to revitalize the cooperative sector including primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing this scheme with other domain ministries by dovetailing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. with adequate availability of loan from NABARD, NCDC etc.

With regards to the Budgetary Provisions relating to Cooperative Education (Rs 30 Crs) and Cooperative Training (Rs 25 Crs), the guidelines are being finalized."

1.7 The Committee in their original Report (42nd Report / 17th LS) had *inter-alia* observed that the Ministry of Cooperation was allocated Rs.900 Crore as per the Budget Estimates for 2022-23 and the Ministry had also prepared a detailed action plan for utilization of the budget outlays for its different Schemes / Programmes during 2022-23. The Committee in this regard expressed their expectation upon the Ministry to implement the Monthly Expenditure Plan as contained in the Detailed Demands for Grants 2022-23. However, the Action-taken Reply of the Ministry does not give relevant information to show that the Monthly Expenditure Plan as contained in the Detailed Demands for Grants 2022-23 is being implemented and monitored by the Ministry. The Committee,

therefore, desire to be apprised of the implementation of the Monthly Expenditure Plan by the Ministry during 2022-23.

Management of Multi-State Cooperative Societies (MSCS)
(Recommendation No.- 5)

1.8 The Committee had observed/ recommended as under:-

"The Committee note that the mandate of the Ministry of Cooperation includes incorporation, regulation and winding up of Cooperative Societies with objects not confined to one State including administration of the Multi State Cooperative Societies Act, 2002. As on date a total of 1481 Multi State Co-operative Societies (MSCS) have been registered in the country and 77 out of these Multi-State Co-operative Societies are non-functional as their winding up proceedings are underway. The Committee also note from the replies of the Ministry that the Multi State Cooperative Societies (Amendment) Bill, 2002 is proposed to be amended to strengthen and streamline the provisions governing the registration and management of the MSCS and to make the management of these Cooperative Societies democratic, transparent and accountable. The Committee, keeping in view the aforesaid factors and the interests of Members of MSCSs especially Housing and Credit Cooperatives Societies, urge the Ministry to bring forward and introduce necessary legal and institutional framework to protect the interests of the Members of all MSCS at the earliest. The Committee would also like to know about the details regarding reasons for failure of the 77 defunct MSCS and current status of the MSCS against which the process of liquidation is underway."

1.9 The Ministry in its Action Taken Reply has stated as under:-

"In order to bring the Multi-State Cooperative Societies (MSCS) Act, 2002 in line with the 97th Constitutional Amendment, improving governance, enhancing transparency, increasing professionalism and promote Ease of doing business amongst the Multi State Cooperative Societies, necessary amendments to the Act are being proposed.

Some of the reasons for failure of multi-State cooperative societies are serious financial irregularities; non-repayment of deposits to the members, diversion of funds, society not being functional, report regarding office-bearers absconding from their registered address, report of malfunctioning of the society received from various Government agencies, voluntary winding up, not filing their Annual Returns as per the provisions of the Act, violation of various provisions of Bye-laws, MSCS Act, 2002 and Rules made thereunder and not functioning in accordance with cooperative principles etc.

Presently liquidation proceedings in 77 multi-State cooperative societies are underway."

1.10 In their 42nd Report (17th LS), the Committee, keeping in view among other things the interests of Members of Multi State Co-operative Societies (MSCSs) especially Housing and Credit Cooperatives Societies, had urged the Ministry to

bring forward and introduce necessary legal and institutional framework to protect the interests of the Members of all MSCS, at the earliest. The Committee also desired to know about reasons for failure of the 77 defunct MSCSs and the current status of these 77 MSCSs against which the process of liquidation was underway. In response, the Ministry of Cooperation has intimated that necessary amendments to the Multi-State Cooperative Societies (MSCS) Act, 2002 are being proposed in order to bring the Act in line with the 97th Constitutional Amendment, improving governance, enhancing transparency, increasing professionalism and promoting Ease of doing business amongst the Multi State Cooperative Societies. The Ministry has also mentioned a few reasons for failure of Multi-State Cooperative Societies. However, the current status of the liquidation process against the 77 defunct MSCSs has not been intimated. In this regard, the Committee desire that the details regarding the date on which the MSCSs became defunct, the date of commencement of liquidation process and the likely time period for completion of liquidation process in respect of the 77 MSCSs be intimated to the Committee.

Discontinuation of the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC)
(Recommendation No.- 8)

1.11 The Committee had observed/ recommended as under:-

"As per the replies, the Ministry of Cooperation presently administers only one Scheme namely the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) for the Cooperative Sector on being transferred to it by the erstwhile Department of Agriculture, Cooperation and Farmers Welfare. The CSISAC Scheme comprised of three major components of (i) Assistance to National Cooperative Development Corporation (NCDC) Programmes for Development of Cooperatives, (ii) Assistance to Cooperative Education and Training and (iii) Assistance to Multi State Co-operative Societies. The Scheme of 'Assistance to Cooperative Education and Training' is implemented through the National Cooperative Union of India (NCUI) and the National Council for Cooperative Training (NCCT) and other two Schemes are implemented through NCDC. The NCCT and NCUI only administer CSISAC Scheme Components, whereas the NCDC implements, in addition to CSISAC Scheme Components, its own Schemes and Programmes, which are not funded by the Government. The Ministry of Cooperation has undertaken measures to revamp the CSISAC Scheme and formulate and implement new Schemes for the Cooperative Sector from 2022-23. According to the Ministry, the CSISAC Scheme would cease to exist from 2022-23 onwards although the Ministry would continue with the CSISAC budget head during the financial year 2022-23 only to take care of remaining unresolved liabilities. The Committee has as on 31-01-2022, taken note that while there are no unspent balances left with NCCT and NCUI the NCDC has more than Rs.32 Crore of unspent balance with it on account of

implementation of CSISAC Scheme Components. Further, the NCDC has also requested the Ministry to meet its liability of Rs.2825.79 Crore as on 31-03-2021 on account of 287 ongoing Projects of NCDC under implementation under the CSISAC Scheme. The Committee, in this connection recommend that the Ministry to formulate new Schemes for the Cooperative Sector and implement the same at the earliest so as to ensure optimal utilization of the budgetary support provided by the Government for the Cooperative Sector. The Committee however, further desire that the outstanding issues and liabilities of the implementing agencies be looked into and resolved on priority basis. The Committee would like to be apprised of the action taken by the Ministry in this regard."

1.12 The Ministry in its Action Taken Reply has stated as under:-

"Under CSISAC Scheme, NCDC has assessed Committed Liabilities of Rs 2512.87 crore for 245 eligible projects as on 01.04.2022. The Ministry of Cooperation is taking necessary steps to resolve this issue."

1.13 The Committee, having taken note of the fact that the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) would cease to exist from 2022-23, had *inter-alia* recommended to the Ministry to formulate New Schemes for the Cooperative Sector and implement the same at the earliest so as to ensure optimal utilization of the budgetary support provided by the Government for the Cooperative Sector. The Committee also desired that the outstanding issues and liabilities of the Implementing Agencies, particularly National Cooperative Development Corporation (NCDC) be looked into and resolved on priority basis. In this regard, the Action-taken Reply of the Ministry does not furnish complete information. No information has been furnished regarding status of formulation and implementation of New Schemes in the place of the CSISAC. The Ministry of Cooperation has merely stated in their Reply that under the CSISAC, the NCDC only has assessed Committed Liabilities of Rs.2512.87 Crore for 245 eligible Projects as on 01.04.2022 and the Ministry is taking necessary steps to resolve this issue without mentioning the committed liabilities with respect to NCUI and NCCT as on 01.04.2022. Against this backdrop the Committee desire that the details regarding the proposed New Schemes for the Cooperative Sector along with the progress made/proposed to be undertaken by the Ministry be furnished to the Committee at the earliest.

Database for Formulation of New Schemes for Cooperative Sector
(Recommendation No. 9)

1.14 The Committee had observed/ recommended as under:-

"The Committee have been informed that Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) being implemented for the 59 Cooperative Sector would cease to exist from 2022-23. The Ministry of Cooperation is perhaps formulating a new scheme of Cooperative Education and Training to replace the Cooperative Education and Training Component of CSISAC Scheme. Similarly, Assistance to National Cooperative Development Corporation (NCDC) and Assistance to Multi-State Cooperative Societies will be incorporated in the new Scheme of 'Sahkar se Samridhi' (Umbrella Scheme of 7 Sub-components). The Committee are happy with the commendable initiatives and reforms being taken by the Ministry of Cooperation in respect of the Schemes and Programmes for the Cooperative Sector. At the same time the Committee are disappointed to take note of the reply of the Ministry that it does not possess authentic data about the number and categories of Cooperative Societies in the country State / Union territory-wise and District wise and also about Financial Institutions that provide credit facilities for the developmental needs of Cooperative Societies. The Committee also have been informed in the replies that the Ministry has already proposal for Creation of National Database of Cooperative Societies under its new Scheme of 'Sahkar se Samridhi' Yojana which is being formulated. In this context, the Committee hold the view that without any authentic information regarding functional status of Cooperative Societies in the Country, it may be very difficult to address the problems afflicting the Cooperative Sector in the Country. They therefore, recommend the Ministry that the necessary authentic; State and Union territory-wise and District-wise data regarding Cooperative Societies and their functional status be compiled immediately and furnished to Committee for information."

1.15 The Ministry in its Action Taken Reply has stated as under:-

"The Ministry has already initiated the process for creating a National Database on Cooperatives. In this regard, Ministry is already in consultation with stakeholders viz. State/UT Governments, Scheduled National Co-operative Federations, Central line Ministries and Cooperative Institutions to finalize the various parameters & fields to be included in database as also the procedure for collection of data."

1.16 The Committee, keeping in view the fact that no authentic data on Cooperative Societies and their functional status was available with the Ministry, had recommended that necessary authentic, State and Union territory-wise and District-wise data regarding Cooperative Societies and their functional status be compiled immediately and furnished to Committee. In the Action-taken Reply, the Ministry of Cooperation has intimated that it has already initiated the process for creating a National Database on Cooperatives and is already in consultation with stakeholders viz. State Governments / UT Administrations, Scheduled National Co-operative Federations, Central line Ministries and Cooperative Institutions to finalize the various parameters and fields to be included in database as also the procedure for collection of data. The Committee consider

the Action-taken Reply of the Ministry as an interim reply and desire that the exercise of compilation of data on Cooperative Societies and their functional status be undertaken and completed in a time bound manner. The Committee would like to be apprised of the progress in the matter.

Completion of Preparatory Works of New Schemes
(Recommendation No.10)

1.17 The Committee had observed/ recommended as under:-

"The Committee also note that a budgetary allocation of Rs.680 Crore has been allocated for the implementation of four new Schemes / Programmes during 2022-23. However, the Committee are concerned to note that out of the four new Schemes / Programmes, the appraisal by Expenditure Finance Committee (EFC) and preparation of Cabinet Note in respect of the Digitization of Primary Agricultural Cooperative Societies (PACS) Project has been completed. The other three new Schemes are in conceptual stage. The Committee, therefore, recommend that the preparatory work relating to formulation of New Schemes and their Operative Guidelines be finalized by 31- March, 2022 so as to ensure 100% utilization of funds during 2022-23 in all the four new Schemes. The Committee would like to be apprised of the action taken in this regard."

1.18 The Ministry in its Action-taken Reply has stated as under:-

"The relevant details are as under:

Name of the Scheme	BE (2022-23)	Progress in Formulation
Digitilization of PACS (Project)	Rs. 350 Crores	Status of the schemes implemented is as under: i) The project for 'Computerization of PACS' was approved by the Cabinet Committee on Economic Affairs on 29 th June, 2022 and its implementation has started. A meeting of National Level Monitoring and Implementation Committee was held on 8 th July 2022 wherein the Principal Secretaries/ Secretaries/ Registrar of Cooperative Societies of all the States were also present. The Operational Guidelines has been approved and circulated to all the States/ UTs for its implementation. NABARD is the implementing agency for this project and the process for onboarding National Level Vendors and System Integrators has been started. ii) Ministry is preparing a roadmap through 'Sahkar se Samridhhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund

		(FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in its revival and promote formation of new PACS in new geographies. Those PACS, which are not viable, may be wound up and new PACS may be formed in their place as well.
Education & Training	Rs. 55 Crores	Quality education and training are prerequisites to meet the human resource requirements of the cooperative sector, as also to build the capacity of the existing staff. Accordingly, guidelines under the scheme are being formulated.
Credit Guarantee Fund for Cooperatives	Rs. 1 Crore	The Credit Guarantee Fund Trust (CGTMSE), vide its circular No. 194/2021-22 dated 03.02.2022, has notified non-scheduled Urban Co-operative Banks, State Cooperative Banks and District Central Co-operative Banks as Member Lending Institutions of the scheme with specified eligibility criteria. This will widen the reach of the CGTMSE scheme to the co-operative sector and help in providing adequate, affordable and timely credit to the co-operative institutions to give a boost to the co-operative based economic development model. Considering the above situation, Department of Expenditure had not accorded in principle approval to the proposed Credit Guarantee Fund Scheme of Ministry of Cooperation citing similar Schemes in Operation in other Ministries.
Sahkar Se Samridhhi Yojana	Rs. 274 crores	Ministry is preparing a roadmap through 'Sahkar se Samridhhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in its revival and also promote formation of new PACS in new geographies. Those PACS, which are not viable, may be wound up and new PACS may be formed in their place as well.

1.19 The Committee had taken note that a budgetary allocation of Rs.680 Crore was made for the implementation of four new Schemes / Programmes during 2022-23. All the four new Schemes were in the process of formulation. Expenditure Finance Committee (EFC) appraisal and preparation of Cabinet Note in respect of

one Scheme namely 'Digitization of Primary Agricultural Cooperative Societies' (PACS) Project was complete. Other three new Schemes were in conceptual stage. The Committee had therefore recommended that the preparatory work relating to formulation of new Schemes and Operative Guidelines be finalized by 31.03.2022. In the Action-taken Reply, the Ministry has informed that the implementation of Digitalization of Primary Agricultural Cooperative Societies (PACS) has started, operational guidelines have been approved and circulated to all the States / UTs. As per the reply, the National Bank for Agricultural and Rural Development (NABARD) is the Implementing Agency for the Project and the process for on-boarding National Level Vendors and System Integrators has been started.

Regarding the proposed Scheme of 'Credit Guarantee Fund for Cooperatives', the Committee have been intimated that Department of Expenditure had not accorded in principle approval citing operation of similar Schemes in other Ministries. Regarding the Scheme for Education and Training, it has been intimated that guidelines under the Scheme are being formulated. However, no relevant details relating to salient features of the new Schemes/Scheme components as compared to old Scheme have been furnished. The Committee desire that the details of Education and Training Schemes/Programmes being conducted / proposed to be conducted for Cooperative sector by the Ministry and the expenditure to be incurred for the Scheme during 2022-23 be intimated.

As regards 'Sahkar Se Samriddhi' Yojana, it has been intimated that the Ministry is preparing a roadmap through the proposed scheme to revitalize Cooperative sector especially primary cooperatives for the overall economic growth of the rural economy and it is synergizing with other domain Ministries by utilizing their Subsidy-based Schemes to enable PACS to become multipurpose with many earning streams. The Action-taken Reply of the Ministry indicates that the formulation of 'Sahkar Se Samriddhi Yojana' is still at conceptual stage. As such, the Committee have genuine apprehension as to whether the Ministry would be able to implement the Scheme during the current year. The Committee, therefore, would like to know about the utilization of the budget allocations for the Scheme during the current financial year.

Scheme-wise Expenditure Plan for 2022-23
(Recommendation No.11)

1.20 The Committee had observed/ recommended as under:-

"The Committee note that out of the BE of 900 Crore for the year 2022-23, the proposed total budget outlay for the four new Schemes / Programmes being formulated by the Ministry of Cooperation for implementation during 2022-23 is Rs.680 Crore. The proposed Budgetary Outlay for each of the four new Schemes / Programmes during 2022-23 and the present position of their formulation / finalization as on date is as given below :

Name of the Scheme	BE - 2022-23	Progress in Formulation
Digitization of PACS (Project)	Rs.350 Cr	Expenditure Finance Committee (EFC) has appraised the project and Cabinet Note is being prepared
Education & Training	Rs.55 Cr	Schemes are at conceptual stage
Credit Guarantee Fund for Cooperatives	Rs.1 Cr	
Sahkar se SamriddhiYojana	Rs.274 Cr	

The Committee, taking into account the above factors and the fact that the year 2022-23 being the last year of the targeted time period to achieve the goal of doubling of farmers income in the country, strongly recommend that the Ministry of Cooperation shall take all necessary steps for ensuring full utilization of funds allocated to the Ministry as it may contribute towards attaining the goal of doubling of farmers income by 2022."

1.21 The Ministry in its Action Taken Reply has stated as under:-

Name of the Scheme	BE (2022-23)	Progress in Formulation
Digitilization of PACS (Project)	Rs. 350 Crores	<p>The Cooperative Sector plays a key role in the overall economic development of the country. There are around 8.5 lakhs cooperative units in India with nearly 29 crore members. There are more than 95,000 PACS in the country with approximately 13 crore farmers as their members. PACS account for 41 % of the Kisan Credit Card (KCC) loans given by all entities in the Country and 95 % of these KCC loans are given to the small and marginal farmers. Therefore, PACS plays a significant role in the agriculture and allied activities thereby increasing the income of the farmers. In order to revitalize, modernize and increasing transparency in the operation of PACS, Ministry has taken various steps, inter-alia, as follows:</p> <p>a. Launched a centrally sponsored project "Computerization of Primary Agriculture Credit Societies (PACS)" with a budgetary outlay of Rs 2,516 crores for digitalization of 63,000 functional PACS which are at the bottom of the three-tier</p>

		<p>rural credit structure. This project will bring transparency and efficiency in their operation. Societies similar to PACS in tribal areas such as Large Area Multipurpose Societies (LAMPS) will also be benefited from this project.</p> <p>b. Draft model bye-laws for PACS are being prepared in consultation with the State Governments, National Cooperative Federations and all other stakeholders to diversify the activities of PACS and make them vibrant multi-purpose economic entities at village level.</p> <p>c. In order to revive defunct/ dormant PACS, the Ministry is preparing a roadmap to provide assistance to the PACS in coordination with the schemes implemented by the other Ministries. There are several schemes where the cooperatives can get assistance, such as Agriculture Infrastructure Fund, Fisheries and Aquaculture Development Fund, Dairy Processing and Infrastructure Development Fund, schemes of NABARD etc, which can support the activities undertaken by the PACS.</p> <p>d. There are many villages/ Panchayats where PACS are not present or it is in dormant/ defunct stage. Hence, for holistic development of rural economy all efforts are being made for the revival of the defunct PACS. In addition to this, new PACS may be formed in those villages/ Panchayats where PACS is either absent or revival is not possible. Convergence with the schemes of other Ministries/ Departments can also help the PACS in revival and also promote formation of new PACS in other areas. Those PACS, which are not viable, may be wound up and new PACS may be formed in that area.</p>
Education & Training	Rs. 55 Crores	Quality education and training are prerequisites to meet the human resource requirements of the cooperative sector, as also to build the capacity of the existing staff. Accordingly, guidelines under the scheme are being formulated.
Credit Guarantee Fund for Cooperatives	Rs. 1 Crore	The Credit Guarantee Fund Trust (CGTMSE), vide its circular No. 194/2021-22 dated 03.02.2022, has notified non-scheduled Urban Co-operative Banks, State Cooperative Banks and District Central Co-operative Banks as Member Lending Institutions of the scheme with specified eligibility criteria. This will widen the reach of the CGTMSE scheme to the co-operative sector and help in providing adequate, affordable and timely credit to the co-operative institutions to give a boost to the co-operative based economic development model.

		Considering the above situation, Department of Expenditure had not accorded in principle approval to the proposed Credit Guarantee Fund Scheme of Ministry of Cooperation citing similar Schemes in Operation in other Ministries.
Sahkar Se Samriddhi Yojana	Rs. 274 crores	Ministry is preparing a roadmap through 'Sahkar se Samriddhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in their revival and also promote formation of new PACS in new geographies. Those PACS, which are not viable, may be winded up and new PACS may be formed in their place as well.

1.22 The Committee had taken note that the budget outlay for four new Schemes / Programmes being formulated by the Ministry of Cooperation for implementation during 2022-23 was Rs.680 Crore out of the total BE of Rs.900 Crore. The Committee had recommended that the Ministry of Cooperation may take all necessary steps for ensuring full utilization of funds allocated to the Ministry as it might contribute towards attaining the goal of doubling of farmers income by 2022. The Action-taken Reply of the Ministry mentions various stages of formulation or implementation of the New Schemes / Programmes. According to the Ministry, the implementation of Digitilization of PACS (Project) has started; Guidelines for the new Education & Training schemes for Cooperative Societies are being formulated; the Department of Expenditure has not accorded in-principle approval to the proposed Credit Guarantee Fund Scheme of Ministry of Cooperation citing similar Schemes in Operation in other Ministries and the 'Sahkar Se Samriddhi Yojana' is still under the formulation stage. The Committee would, therefore, like to urge that the Ministry of Cooperation may take all necessary steps for ensuring full utilization of funds allocated to the Ministry.

New Scheme(s) for Cooperative Education and Training
(Recommendation No. 12)

1.23 The Committee had observed/ recommended as under:-

"The implementation of the Cooperative Education and Training Component of CSISAC Scheme would end during 2021-22. As per replies, the Ministry of Cooperation is formulating a new scheme of Cooperative Education and Training for implementation in 2022-23 onwards. Rs.55 Crore has been earmarked for implementation of the new Schemes during 2022-23. The proposed new Scheme of Cooperative Education envisages *inter-alia* introduction of Cooperative Education as an academic course curriculum for independent degree / diploma courses in Schools and Universities. Further, the Ministry is contemplating to give more autonomy to Vaiikunth Mehta National Institute of Cooperative Management (VAMNICOM) and convert it into an apex Cooperative Institution. The Committee welcome the revamping of the existing Schemes for Cooperative Education and Training including new initiatives in Cooperative Education. The Committee also favour introduction of Cooperative Education as academic courses in Schools and Universities. The Committee, therefore, desire that the Ministry of Cooperation shall formulate new Scheme for cooperative Education and Training and take necessary actions for Introduction of Cooperative Education as academic courses in Schools and Universities at the earliest. The Committee would like to be apprised of the action taken in this regard."

1.24 The Ministry in its Action-taken Reply has stated as under:-

"Quality education and training are prerequisites to meet the human resource requirements of the cooperative sector, as also to build the capacity of the existing staff. To bring professionalism into the working of cooperatives, degree/diploma/certification courses and training programs need to be designed and bench marked for high-quality standards. The Ministry is accordingly working towards establishing a national-level University dedicated for cooperative education, for which consultations with all stake holders are being held."

1.25 The Cooperative Education and Training Components of the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) Scheme were to end during 2021-22 and the Ministry was to formulate the New Scheme of Cooperative Education and Training for implementation in 2022-23. The proposed new Scheme of Cooperative Education envisaged *inter-alia* introduction of Cooperative Education as an academic course curriculum for independent degree / diploma courses in Schools and Universities. The Committee had welcomed the revamping of the existing Schemes for Cooperative Education and Training and desired that actions for formulation of new Scheme for cooperative Education and Training and for Introduction of Cooperative Education as academic courses in Schools and Universities be taken at the earliest. In its Action-taken Reply, the Ministry of Cooperation has intimated that the Ministry is working towards establishing a national-level University dedicated for cooperative education, for

which consultations with all stakeholders are being held. In this regard, the Committee desire to know the probable timelines for introduction of Cooperative Education as academic courses in the Schools and Universities and also about the action taken for formulating new Schemes for Cooperative Training. Action taken by the Government in these matters may be intimated at the earliest.

Assistance to Multi State Cooperative Societies
(Recommendation No. 15)

1.26 The Committee had observed/ recommended as under:-

"The Committee note that the Ministry of Cooperation is formulating a New Scheme of 'Sahkar se Samriddhi Yojana' which would replace the CSIC Scheme Components of ' Assistance to Multi State Cooperative Societies in 2022-23. The 'Sahkar se SamriddhiYojana' is an Umbrella Scheme of seven Components for which a budgetary allocation of Rs.274 Crore has been made for 2022-23. The Committee be, therefore, intimated as to whether under the proposed system of provision of assistance to Multi State Cooperative Societies in place under the previous Scheme will cease to be implemented in 2022-23. The Committee also recommend that the Ministry of Cooperation shall take time bound action to ensure early implementation of the New Schemes of 'Sahkar se SamriddhiYojana' during 2022-23. The Committee would also like to know as to how the assistants to Multi-State Cooperative Societies would be addressed under the 'Sahakar Se SamriddhiYojana'. The Committee would like to be apprised of the action taken in this regard."

1.27 The Ministry in its Action Taken Reply has stated as under:-

"Ministry is preparing a roadmap through 'Sahkar se Samriddhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in their revival and also promote formation of new PACS in new geographies. Those PACS, which are not viable, may be winded up and new PACS may be formed in their place as well."

1.28 The Committee had taken note that the Ministry of Cooperation was formulating a New Umbrella Scheme of 'Sahkar se Samriddhi Yojana' which would replace the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) Scheme in 2022-23 including its Components of 'Assistance to Multi State Cooperative Societies'. The Committee had therefore, sought to know whether CSISAC Scheme's Components of 'Assistance to Multi State Cooperative Societies' would cease to be implemented from 2022-23. The Committee had also

recommended to take time bound action to ensure early implementation of 'Sahkar se Samriddhi Yojana' during 2022-23 and sought to know as to how the aspect of 'Assistance to Multi-State Cooperative Societies' would be addressed under the 'Sahakar Se Samriddhi Yojana'. However, the Committee are constrained to note that the Action-taken Reply of the Ministry has not included relevant information with regard to the said Observations / Recommendation of the Committee. The Committee, therefore, reiterate their earlier recommendation in the matter.

CHAPTER - II

OBSERVATIONS/RECOMMENDATIONS THAT HAVE BEEN ACCEPTED BY THE GOVERNMENT

Role of Ministry of Cooperation in Cooperative Sector **(Recommendation No.1)**

"The Committee are happy that the Government of India has created a separate Ministry of Cooperation for strengthening the Cooperative Sector in the Country with a view to realize the vision 'From Cooperation to Prosperity' as per the decision of the Union Cabinet as notified in the notification dated 6th July, 2021. The Committee also take note that the subject 'Cooperative Societies' is a state subject included in Item No.32 of List-II (State List) in the Seventh Schedule of the Constitution. The Cooperative Societies registered under the State Cooperation Societies Acts are governed by the concerned Registrars of Cooperative Societies. Many Cooperative Institutions have also been set up under the State Cooperative Laws for the promotion of Cooperative Societies. Taking into account all these factors, the Committee while landing, the efforts and initiatives of the Government for strengthening the Cooperative Movement in the country, express the view that the Ministry of Cooperation shall exercise utmost prudence in chalking out its Activities / Schemes / Programmes at National Level so that the federal features of country are not impinged upon and all the stake-holders in the Cooperative Sector are duly benefitted."

Reply of the Government

"The activities undertaken by the Ministry are guided by the Constitutional provisions in entirety. In order to strengthen the Cooperative Sector in the entire country, regular consultations are held with all stakeholders, including the state governments."

Ministry of Cooperation

[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Posting of Adequate Manpower **(Recommendation No. 2)**

"The Committee note that out of the BE of Rs.900/- Crore for 2022-23 for the Ministry of Cooperation, an amount of Rs.98.10 Crore has been allocated under Major Head 3451 pertaining to Secretariat-Economic-Service and a token provision of Rs.11/- Crore has been made for purchase of land for office of Ministry of Cooperation. The Committee also take note that the process of setting up of the Ministry of Cooperation is still under progress. As per the Detailed Demands for Grants 2022-23 of the Ministry, the Estimated Sanctioned Strength of the Ministry on 31.03.2022 and 31.03.2023 is 91 and 198 respectively. The Ministry is presently functioning from temporary office accommodations at different places with the actual staff strength of 43. The Committee, therefore, urge upon the Ministry of Cooperation to take time bound action for resolving all the issues relating to Establishment matters expeditiously. The Committee also strongly recommend that the Ministry of Cooperation shall persistently pursue for posting of more and more staff to the Ministry till it gets its total sanctioned strength of manpower."

Reply of the Government

"The total sanctioned staff of the Ministry of Cooperation is 190 out of which 127 posts belong to the Ministry and 63 posts belong to the Office of Central Registrar of Cooperative Societies.

Against the sanctioned strength of 190 posts, 75 staff are in position including 17 staff on loan basis from the Ministry of Agriculture and Farmer's Welfare.

Accordingly, to ensure smooth functioning of the Ministry as also the office of CRCS, out of the 75 staff in position, 53 staff are posted with the Ministry and 22 staff are working in the office of CRCS.

The Ministry is making all efforts for filling up the vacancies on regular basis. Once the officers are in position, the staff taken on loan basis will also be returned.

For the time being, all offices of the Ministry including the office of the Central Registrar of Cooperative Societies have shifted at one place in a portion of "Atal AkshayUrja Bhawan", a building built by the Ministry of New and Renewable Energy opposite the CGO Complex at Lodhi Road, New Delhi.

In order to find a permanent office of the Central Registrar of Cooperative Societies, efforts are also being made for allotment of space at World Trade Center at Naoroji Nagar which is being built by National Building Construction Corporation (NBCC) on behalf of Ministry of Housing and Urban Affairs."

Ministry of Cooperation

[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

National Cooperation Policy (Recommendation No. 4)

"The Ministry of Cooperation keeping, in mind the mantra of 'Ease of Doing Business', 'Ease of Living' and 'AtmaNirbhar Bharat', has undertaken to bring in a New Cooperation Policy. According to the Ministry, the Cooperative Sector is facing a host of serious issues like lack of effective governance, leadership and professional management, low level of technology adoption, etc. affecting accelerated and equitable growth of Cooperatives. The Committee are sure that these hurdles need to be removed by all the means. The Committee appreciate the new policy initiatives of the Ministry and hope that the New National Cooperation Policy will be evolved after thorough analysis of issues and corrective remedial measures finalized through wider consultations with all the stakeholders in the Sector."

Reply of the Government

"The new Cooperation Policy is being prepared through extensive consultations with stakeholders. In order to hold wider discussions on the Draft Policy, a two-day National Conference was organized by Ministry of Cooperation on 12th and 13th April, 2022 in which Cooperation Secretaries / RCSs from all the States/UTs participated. During the conference, discussions were also held on legal framework, identification of regulatory, policy & operational barriers; ease of doing business; reforms for strengthening governance; promoting new and social cooperatives; revitalizing defunct ones; making cooperatives vibrant economic entities; cooperation among cooperatives and increasing membership of cooperatives.

Further, suggestions on the draft Policy were also sought from the stakeholders including general public through myGov portal and the website of the Ministry."

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Management of Multi-State Cooperative Societies (MSCS)
(Recommendation No.- 5)

"The Committee note that the mandate of the Ministry of Cooperation includes incorporation, regulation and winding up of Cooperative Societies with objects not confined to one State including administration of the Multi State Cooperative Societies Act, 2002. As on date a total of 1481 Multi State Co-operative Societies (MSCS) have been registered in the country and 77 out of these Multi-State Co-operative Societies are non-functional as their winding up proceedings are underway. The Committee also note from the replies of the Ministry that the Multi State Cooperative Societies (Amendment) Bill, 2002 is proposed to be amended to strengthen and streamline the provisions governing the registration and management of the MSCS and to make the management of these Cooperative Societies democratic, transparent and accountable. The Committee, keeping in view the aforesaid factors and the interests of Members of MSCSs especially Housing and Credit Cooperatives Societies, urge the Ministry to bring forward and introduce necessary legal and institutional framework to protect the interests of the Members of all MSCS at the earliest. The Committee would also like to know about the details regarding reasons for failure of the 77 defunct MSCS and current status of the MSCS against which the process of liquidation is underway."

Reply of the Government

"In order to bring the Multi-State Cooperative Societies (MSCS) Act, 2002 in line with the 97th Constitutional Amendment, improving governance, enhancing transparency, increasing professionalism and promote Ease of doing business amongst the Multi State Cooperative Societies, necessary amendments to the Act are being proposed.

Some of the reasons for failure of multi-State cooperative societies are serious financial irregularities; non-repayment of deposits to the members, diversion of funds, society not being functional, report regarding office-bearers absconding from their registered address, report of malfunctioning of the society received from various Government agencies, voluntary winding up, not filing their Annual Returns as per the provisions of the Act, violation of various provisions of Bye-laws, MSCS Act, 2002 and Rules made thereunder and not functioning in accordance with cooperative principles etc.

Presently liquidation proceedings in 77 multi-State cooperative societies are underway."

Comments of the Committee

Please refer to Para 1.10 of Chapter-I of this Report for Comments of the Committee.

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Incentivization of Cooperative Societies
(Recommendation No.6)

"The Committee note that the Registrar of Cooperative Societies in the States and Union territories and the Cooperative Departments in States are responsible for regulation and promotion / development of Cooperative Societies. The State Governments also provide incentives and supportive measures for Cooperative Societies in the form of Share Capital, Short-term credit, subsidies, Interest-subvention, loan waiver, computerization of PACS, etc. There may be more than 8.54 Lakh Cooperative Societies including 95,000 Primary Agricultural Cooperative Societies in the country broadly categorized into Credit and Non-Credit Cooperatives. The highest number of Cooperative Societies, as per the replies furnished by the Ministry, exist in Maharashtra followed by Gujarat and Telangana. The North Eastern States have comparatively lower number of Cooperative Societies. The Committee also take note of the fact despite differential rate of financial incentives provided under Central Sector. Integerated Scheme on Agricultural Cooperation (CSISAC) Scheme for promoting Cooperative Sector in Cooperatively Least Developed States and Cooperatively Under Developed areas, implementation of the Scheme has not given rise to better results as there still exist vast variations in the number of Cooperative Societies from region to region and also among States. The Ministry of Cooperation perhaps does not have any data regarding financial strengths of the Cooperative Societies and the Societies that have taxable income in the Country. The Committee, therefore, recommend that the Ministry shall formulate an effective mechanism for implementation of Schemes so that Cooperatives in all States and Union territories get adequate opportunities / facilities for existence, growth and development. The Committee would like to be apprised of the action taken in the matter."

Reply of the Government

The Ministry of Cooperation is preparing a new umbrella 'Sahkar se Samriddhi' scheme to revitalize the cooperative sector at all levels including Primary Cooperatives for the overall economic growth of the rural economy. For this, the Ministry is synergizing with the other domain ministries by dovetailing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. with adequate availability of loan through NABARD, NCDC etc.

Since the Ministry is now initiating a comprehensive "Sahar se Sammridhhi" scheme, no new proposals are being considered under the CSISAC scheme now and only committed liabilities of implementing agencies are being met.

In order to have meaningful data of Cooperative Societies in various sectors at various levels in various Villages, Panchayats, Districts and States, the Ministry of Cooperation has initiated steps towards formulation of National Cooperative Database in consultation with the concerned stakeholders.

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Database for Formulation of New Schemes for Cooperative Sector
(Recommendation No.9)

"The Committee have been informed that Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) being implemented for the 59 Cooperative Sector would cease to exist from 2022-23. The Ministry of Cooperation is perhaps formulating a new scheme of Cooperative Education and Training to replace the Cooperative Education and Training Component of CSISAC Scheme. Similarly, Assistance to National Cooperative Development Corporation (NCDC) and Assistance to Multi-State Cooperative Societies will be incorporated in the new Scheme of 'Sahkar se Samridhi' (Umbrella Scheme of 7 Sub-components). The Committee are happy with the commendable initiatives and reforms being taken by the Ministry of Cooperation in respect of the Schemes and Programmes for the Cooperative Sector. At the same time the Committee are disappointed to take note of the reply of the Ministry that it does not possess authentic data about the number and categories of Cooperative Societies in the country State / Union territory-wise and District wise and also about Financial Institutions that provide credit facilities for the developmental needs of Cooperative Societies. The Committee also have been informed in the replies that the Ministry has already proposal for Creation of National Database of Cooperative Societies under its new Scheme of 'Sahkar se Samridhi' Yojana which is being formulated. In this context, the Committee hold the view that without any authentic information regarding functional status of Cooperative Societies in the Country, it may be very difficult to address the problems afflicting the Cooperative Sector in the Country. They therefore, recommend the Ministry that the necessary authentic; State and Union territory-wise and District-wise data regarding Cooperative Societies and their functional status be compiled immediately and furnished to Committee for information."

Reply of the Government

"The Ministry has already initiated the process for creating a National Database on Cooperatives. In this regard, Ministry is already in consultation with stakeholders viz. State/UT Governments, Scheduled National Co-operative Federations, Central line Ministries and Cooperative Institutions to finalize the various parameters & fields to be included in database as also the procedure for collection of data."

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Comments of the Committee

Please refer to Para 1.16 of Chapter-I of this Report for Comments of the Committee.

Digitalization of Primary Agricultural Credit Societies (PACS)
(Recommendation No.13)

"The Committee note that the proposed budget outlay for the Digitalization of Primary Agricultural Credit Societies (PACS) during 2022-23 is Rs.350 Crore. The Ministry has taken up digitalization of 63000 active PACS with an outlay of about Rs 2516 Crore which would be spent over a period of 5 years. NABARD (National Bank for Agriculture and Rural Development) would be the main Implementing Agency for computerization of PACS Project of the Ministry as well as in other Schemes. State Cooperative Banks and District Cooperative Bank have already been computerized and they have system

of Core Banking Solution. However, there are many challenges in the process of digitalization including setting up of PMU software etc. The Committee are happy about the implementation of the Scheme of Digitalization of Primary Agricultural Credit Societies and express the view that the Scheme / Project be implemented in a targeted timeline and required budgetary support be provided for the same. The Committee also recommend that the issues/challenges identified in the process of implementation of the Project may resolved by taking suitable remedial measures after consultations with concerned State Governments and the Ministry of Telecommunication and other stakeholders. The Committee may be apprised of the progress made in the regard."

Reply of the Government

"The 'Computerization of PACS' project will help in having fully automated system of credit and non-credit business at the PACS level and it will also bring financial inclusion and provide digital literacy to the farmers. The PACS will become more efficient in their operations and will be able to manage their operations in a scientific manner. It will ensure speedy disposal of loans, lower transition cost, faster audit and reduction in imbalances in payments and accounting with State Cooperative Banks and District Credit Cooperative Banks. It will bring transparency and enhance trustworthiness in the working of PACS among farmers. After computerization, PACS will also become nodal service delivery point for Interest Subvention Scheme (ISS), PMFBY, Direct Benefit Transfer (DBT) for various services and provision of inputs like fertilizers, seeds etc.

Timelines for the implementation of the project have been finalized and first meeting with the State Governments and Union Territories was held on 8th July, 2022 wherein input provided by them were considered and NABARD was guided for timely implementation of the project. Central level PMUs has already been set up by NABARD. The operational guidelines have been approved and circulated to all the States/ UTs for further action. A mechanism has been put in place where NABARD will set up State level PMUs in the States so that any issues/ challenges can be addressed and there is smooth implementation of the project at ground level. The project software will run on online mode and internet connectivity is to be provided by the State Governments, who may utilize the services of BHARAT Net project of Ministry of Communications for this purpose.

Further, State Governments and Union Territories were requested to form State Level Implementation and Monitoring Committee and District Level Implementation and Monitoring Committees', open SNA accounts for transfer of funds, keep budgetary provisions for providing matching State/ UT share and to get all the PACS audited till FY 2021-22 by August 2022."

Ministry of Cooperation

[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Budget Support for North Eastern Region (NER) (Recommendation No.16)

"The Committee note that a Budgetary Allocation of Rs.73/- Crore has been made for the Ministry of Cooperation under the Major Head 2425 (North Eastern Areas) for the year 2022-23. The Committee also take note that the NDCDC had an unspent balance amount of Rs.1806.9680 lakh pertaining to NER for the implementation of CSISAC due to non-availability of sufficient demands in respect of SC/SP and TSP Components as well as NER Components and non-receipt of fresh proposals by NDCDC during the year

2021-22. No funds allocation was done for NCDC during the year 2021-22 as the earlier sanctions were not mature to be eligible for disbursement of subsidy funds. Against this backdrop, the Committee strongly recommend that the Ministry shall take proactive action for full utilization of unspent balances of previous years and the funds earmarked for the NER during year 2022-23. The Committee would like to be informed on the action taken in the matter."

Reply of the Government

"NCDC had an unspent balance amount of Rs.1806.96 lakh pertaining to NER for the implementation of CSISAC due to non-availability of sufficient demands in respect of SC/SP and TSP Components as well as NER Components and non-receipt of fresh proposals by NCDC during the year 2021-22. As the CSISAC Scheme is meeting its sunset and budgetary allocations were to meet the committed liabilities, hence, no fresh proposals could be considered under the scheme."

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

CHAPTER III

OBSERVATION/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S ACTION TAKEN REPLY

Utilization of Funds During 2021-22 (Recommendation No.7)

"A budgetary allocation of Rs.403.30 Crore was made at the RE Stage of 2021-22 for the implementation of the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC). The Committee note from the replies of the Ministry that 2021-22 is the terminal year for the implementation of the Scheme and funds utilization was as low as 26% as on 31-01-2022. Against the RE of 403.30 Crore, the Ministry has incurred a total expenditure of only Rs.96.9968 Crore for the implementation of only one Scheme. According to the Ministry, no funds could be released after 2nd quarter due to ongoing Expenditure Finance Committee (EFC) exercise for the CSISAC Scheme for the remaining part of the Financial Year 2021-22 through Department of Agriculture & Farmers Welfare and further directions of the Department of Expenditure. The Committee hope that the Ministry of Cooperation would be able to complete the necessary procedural formalities for incurring of expenditure for the Scheme in 2021-22 and optimally utilize its budgetary allocation.

Reply of the Government:

"During the FY 2021-22, the Ministry of Cooperation incurred an expenditure of Rs. 371.97 Crores out of the total budget outlay of Rs 403.30 Crores."

Ministry of Cooperation

[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Credit Guarantee Fund Scheme (Recommendation No.14)

"The Committee note that the Ministry of Cooperation is formulating a New Scheme of 'Credit Guarantee Fund for Cooperatives' to replace relevant 62 Schemes / Programmes in the CSIC Scheme Components of 'Assistance to NCDC Programmes for Development of Cooperatives' which would ceased to be implemented in 2022-23. The Committee also take note that the Ministry had proposed an outlay of Rs.1000 Crore for the implementation of the proposed New Scheme of 'Credit Guarantee Fund for Cooperatives' for 2022- 23. However, only a token sum of Rs.1 Crore has been allocated for the purpose. In the backdrop of non-finalization of the proposed New Scheme of 'Credit Guarantee Fund for Cooperatives' and token allocation of Rs.1 Crore for the Scheme, the Committee have genuine apprehensions regarding implementation of the Scheme during 2022-23. The Committee therefore, strongly recommend that the New Scheme of 'Credit Guarantee Fund for Cooperatives' be formulated and implemented at the earliest possible timeframe in 2022-23. The Committee also recommend the Ministry to explore introduction of a suitable Insurance Scheme for the Cooperative Societies through concerned Registrars of the Cooperative Societies and the provision of assistance to Cooperative Societies may be suitably linked with Insurance."

Reply of the Government:

"The Credit Guarantee Fund Trust (CGTMSE), vide its circular No. 194/2021-22 dated 03.02.2022, has notified non-scheduled Urban Co-operative Banks, State Cooperative Banks and District Central Co-operative Banks as Member Lending Institutions of the scheme with specified eligibility criteria. This will widen the reach of the CGTMSE scheme to the co-operative sector and help in providing adequate, affordable and timely credit to the co-operative institutions to give a boost to the co-operative based economic development model.

Considering the above situation, the Department of Expenditure had not accorded in principle approval to the proposed Credit Guarantee Fund Scheme of Ministry of Cooperation citing similar Schemes in Operation in other Ministries."

Ministry of Cooperation

[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

CHAPTER IV

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH ACTION TAKEN REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE

Scheme-wise Expenditure Plan for 2022-23 (Recommendation No. 11)

"The Committee note that out of the BE of 900 Crore for the year 2022-23, the proposed total budget outlay for the four new Schemes / Programmes being formulated by the Ministry of Cooperation for implementation during 2022-23 is Rs.680 Crore. The proposed Budgetary Outlay for each of the four new Schemes / Programmes during 2022-23 and the present position of their formulation / finalization as on date is as given below:

Name of the Scheme	BE - 2022-23	Progress in Formulation
Digitization of PACS (Project)	Rs.350 Cr	Expenditure Finance Committee (EFC) has appraised the project and Cabinet Note is being prepared
Education & Training	Rs.55 Cr	Schemes are at conceptual stage
Credit Guarantee Fund for Cooperatives	Rs.1 Cr	
Sahkar se SamriddhiYojana	Rs.274 Cr	

The Committee, taking into account the above factors and the fact that the year 2022-23 being the last year of the targeted time period to achieve the goal of doubling of farmers income in the country, strongly recommend that the Ministry of Cooperation shall take all necessary steps for ensuring full utilization of funds allocated to the Ministry as it may contribute towards attaining the goal of doubling of farmers income by 2022.

REPLY OF THE GOVERNMENT:

Name of the Scheme	BE (2022-23)	Progress in Formulation
Digitilization of PACS (Project)	Rs. 350 Crores	<p>The Cooperative Sector plays a key role in the overall economic development of the country. There are around 8.5 lakhs cooperative units in India with nearly 29 crore members. There are more than 95,000 PACS in the country with approximately 13 crore farmers as their members. PACS account for 41 % of the Kisan Credit Card (KCC) loans given by all entities in the Country and 95 % of these KCC loans are given to the small and marginal farmers. Therefore, PACS plays a significant role in the agriculture and allied activities thereby increasing the income of the farmers. In order to revitalize, modernize and increasing transparency in the operation of PACS, Ministry has taken various steps, inter-alia, as follows:</p> <p>e. Launched a centrally sponsored project "Computerization of Primary Agriculture Credit Societies (PACS)" with a budgetary outlay of Rs</p>

		<p>2,516 crores for digitalization of 63,000 functional PACS which are at the bottom of the three-tier rural credit structure. This project will bring transparency and efficiency in their operation. Societies similar to PACS in tribal areas such as Large Area Multipurpose Societies (LAMPS) will also be benefited from this project.</p> <p>f. Draft model bye-laws for PACS are being prepared in consultation with the State Governments, National Cooperative Federations and all other stakeholders to diversify the activities of PACS and make them vibrant multi-purpose economic entities at village level.</p> <p>g. In order to revive defunct/ dormant PACS, the Ministry is preparing a roadmap to provide assistance to the PACS in coordination with the schemes implemented by the other Ministries. There are several schemes where the cooperatives can get assistance, such as Agriculture Infrastructure Fund, Fisheries and Aquaculture Development Fund, Dairy Processing and Infrastructure Development Fund, schemes of NABARD etc, which can support the activities undertaken by the PACS.</p> <p>h. There are many villages/ Panchayats where PACS are not present or it is in dormant/ defunct stage. Hence, for holistic development of rural economy all efforts are being made for the revival of the defunct PACS. In addition to this, new PACS may be formed in those villages/ Panchayats where PACS is either absent or revival is not possible. Convergence with the schemes of other Ministries/ Departments can also help the PACS in revival and also promote formation of new PACS in other areas. Those PACS, which are not viable, may be wound up and new PACS may be formed in that area.</p>	
Education Training	&Rs. Crores	55	Quality education and training are prerequisites to meet the human resource requirements of the cooperative sector, as also to build the capacity of the existing staff. Accordingly, guidelines under the scheme are being formulated.
Credit Guarantee Fund for Cooperatives	Rs. Crore	1	The Credit Guarantee Fund Trust (CGTMSE), vide its circular No. 194/2021-22 dated 03.02.2022, has notified non-scheduled Urban Co-operative Banks, State Cooperative Banks and District Central Co-operative Banks as Member Lending Institutions of the scheme with specified eligibility criteria. This will widen the reach of the CGTMSE scheme to the co-operative sector and help in providing adequate, affordable and timely credit to the co-operative institutions to give a boost to the co-operative based economic development model.

		Considering the above situation, Department of Expenditure had not accorded in principle approval to the proposed Credit Guarantee Fund Scheme of Ministry of Cooperation citing similar Schemes in Operation in other Ministries.
Sahkar SamriddhiYojana	Se Rs. 274 crores	Ministry is preparing a roadmap through 'Sahkar se Samriddhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in their revival and also promote formation of new PACS in new geographies. Those PACS, which are not viable, may be winded up and new PACS may be formed in their place as well.

Comments of the Committee

Please refer to Para 1.22 in Chapter-I of this Report for comments of the Committee.

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

CHAPTER - V

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH FINAL REPLIES OF THE GOVERNMENT ARE STILL AWAITED

Evenly Spending of Budgetary Allocation to Ministry of Cooperation for 2022- 23 (Recommendation No.3)

"The Committee to note that the Ministry of Cooperation has been allocated Rs.900 Crore in the Budget Estimates for 2022-23 against their projected demand of Rs.3250 Crore. However, the Committee have been informed by the Ministry while replying to the evenly spending of funds that during 2021-22 so far, it plans to spend Rs.403.30 Crore. Surprisingly, against this planning in the RE 2021-22, the Ministry sought Rs.3250 Crore that from the face of it seems over ambitious on the part of the Ministry. The Committee appreciate the fact that the Ministry of Finance still provided Rs.900 Crore for BE 2022-23. The Committee note with satisfaction that the Ministry has prepared a detailed action plan for utilization of the budget outlays for its different Schemes/ Programmes during 2022-23. The Committee expect the Ministry to implement the Monthly Expenditure Plan as contained in the Detailed Demands for Grants 2022-23."

Reply of the Government:

"Against the budgetary provision of Rs. 350 crores for the Computerization of PACS for the current year, the Government has already approved the digitalization of 63,000 functional PACS with an outlay of 2,516 crores for the next three years.

Against the budgetary provision of Rs 274 crores, the Ministry is preparing 'Sahkar se Samridhhi' scheme to revitalize the cooperative sector including primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing this scheme with other domain ministries by dovetailing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. with adequate availability of loan from NABARD, NCDC etc.

With regards to the Budgetary Provisions relating to Cooperative Education (Rs 30 Crs) and Cooperative Training (Rs 25 Crs), the guidelines are being finalized."

Comments of the Committee

Please refer to Para 1.7 of Chapter-I of this Report for Comments of the Committee.

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Discontinuation of the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) (Recommendation No.8)

"As per the replies, the Ministry of Cooperation presently administers only one Scheme namely the Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC) for

the Cooperative Sector on being transferred to it by the erstwhile Department of Agriculture, Cooperation and Farmers Welfare. The CSISAC Scheme comprised of three major components of (i) Assistance to National Cooperative Development Corporation (NCDC) Programmes for Development of Cooperatives, (ii) Assistance to Cooperative Education and Training and (iii) Assistance to Multi State Co-operative Societies. The Scheme of 'Assistance to Cooperative Education and Training' is implemented through the National Cooperative Union of India (NCUI) and the National Council for Cooperative Training (NCCT) and other two Schemes are implemented through NCDC. The NCCT and NCUI only administer CSISAC Scheme Components, whereas the NCDC implements, in addition to CSISAC Scheme Components, its own Schemes and Programmes, which are not funded by the Government. The Ministry of Cooperation has undertaken measures to revamp the CSISAC Scheme and formulate and implement new Schemes for the Cooperative Sector from 2022-23. According to the Ministry, the CSISAC Scheme would cease to exist from 2022-23 onwards although the Ministry would continue with the CSISAC budget head during the financial year 2022-23 only to take care of remaining unresolved liabilities. The Committee has as on 31-01-2022, taken note that while there are no unspent balances left with NCCT and NCUI the NCDC has more than Rs.32 Crore of unspent balance with it on account of implementation of CSISAC Scheme Components. Further, the NCDC has also requested the Ministry to meet its liability of Rs.2825.79 Crore as on 31-03-2021 on account of 287 ongoing Projects of NCDC under implementation under the CSISAC Scheme. The Committee, in this connection recommend that the Ministry to formulate new Schemes for the Cooperative Sector and implement the same at the earliest so as to ensure optimal utilization of the budgetary support provided by the Government for the Cooperative Sector. The Committee however, further desire that the outstanding issues and liabilities of the implementing agencies be looked into and resolved on priority basis. The Committee would like to be apprised of the action taken by the Ministry in this regard."

Reply of the Government:

"Under CSISAC Scheme, NCDC has assessed Committed Liabilities of Rs 2512.87 crore for 245 eligible projects as on 01.04.2022. The Ministry of Cooperation is taking necessary steps to resolve this issue."

Comments of the Committee

Please refer to Para 1.13 of Chapter-I of this Report for Comments of the Committee.

Ministry of Cooperation

[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Completion of Preparatory Works of New Schemes
(Recommendation No.10)

"The Committee also note that a budgetary allocation of Rs.680 Crore has been allocated for the implementation of four new Schemes / Programmes during 2022-23. However, the Committee are concerned to note that out of the four new Schemes / Programmes, the appraisal by Expenditure Finance Committee (EFC) and preparation of Cabinet Note in respect of the Digitization of Primary Agricultural Cooperative Societies (PACS) Project has been completed. The other three new Schemes are in conceptual stage. The Committee, therefore, recommend that the preparatory work relating to formulation of New Schemes and their Operative Guidelines be finalized by 31- March, 2022 so as to ensure 100% utilization of funds during 2022-23 in all the four

new Schemes. The Committee would like to be apprised of the action taken in this regard."

Reply of the Government:

The relevant details are as under:

Name of the Scheme	BE (2022-23)	Progress in Formulation
Digitilization of PACS (Project)	Rs. 350 Crores	<p>Status of the schemes implemented is as under:</p> <p>i) The project for 'Computerization of PACS' was approved by the Cabinet Committee on Economic Affairs on 29th June, 2022 and its implementation has started. A meeting of National Level Monitoring and Implementation Committee was held on 8th July 2022 wherein the Principal Secretaries/ Secretaries/ Registrar of Cooperative Societies of all the States were also present. The Operational Guidelines has been approved and circulated to all the States/ UTs for its implementation. NABARD is the implementing agency for this project and the process for onboarding National Level Vendors and System Integrators has been started.</p> <p>ii) Ministry is preparing a roadmap through 'Sahkar se Samridhhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in its revival and also promote formation of new PACS in new geographies. Those PACS, which are not viable, may be winded up and new PACS may be formed in their place as well.</p>
Education & Training	Rs. 55 Crores	Quality education and training are prerequisites to meet the human resource requirements of the cooperative sector, as also to build the capacity of the existing staff. Accordingly, guidelines under the scheme are being formulated.
Credit Guarantee Fund for Cooperatives	Rs. 1 Crore	The Credit Guarantee Fund Trust (CGTMSE), vide its circular No. 194/2021-22 dated 03.02.2022, has notified non-scheduled Urban Co-operative Banks, State Cooperative Banks and District Central Co-operative Banks as Member Lending Institutions of the scheme with specified eligibility criteria. This will widen the reach of the CGTMSE scheme to the co-operative sector and help in providing adequate, affordable and timely credit to the co-operative institutions to give a boost to the co-operative

			based economic development model. Considering the above situation, Department of Expenditure had not accorded in principle approval to the proposed Credit Guarantee Fund Scheme of Ministry of Cooperation citing similar Schemes in Operation in other Ministries.
Sahkar Samriddhi Yojana	Se	Rs. 274 crores	Ministry is preparing a roadmap through 'Sahkar se Samriddhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in its revival and also promote formation of new PACS in new geographies. Those PACS, which are not viable, may be winded up and new PACS may be formed in their place as well.

Comments of the Committee

Please refer to Para 1.19 of Chapter-I of this Report for Comments of the Committee.

Ministry of Cooperation

[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

New Scheme(s) for Cooperative Education and Training (Recommendation No.12)

"The implementation of the Cooperative Education and Training Component of CSISAC Scheme would end during 2021-22. As per replies, the Ministry of Cooperation is formulating a new scheme of Cooperative Education and Training for implementation in 2022-23 onwards. Rs.55 Crore has been earmarked for implementation of the new Schemes during 2022-23. The proposed new Scheme of Cooperative Education envisages inter-alia introduction of Cooperative Education as a academic course curriculum for independent degree / diploma courses in Schools and Universities. Further, the Ministry is contemplating to give more autonomy to Vaiikunth Mehta National Institute of Cooperative Management (VAMNICOM) and convert it into an apex Cooperative Institution. The Committee welcome the revamping of the existing Schemes for Cooperative Education and Training including new initiatives in Cooperative Education. The Committee also favour introduction of Cooperative Education as academic courses in Schools and Universities. The Committee, therefore, desire that the Ministry of Cooperation shall formulate new Scheme for Cooperative Education and Training and take necessary actions for introduction of Cooperative Education as academic courses in Schools and Universities at the earliest. The Committee would like to be apprised of the action taken in this regard."

Reply of the Government

"Quality education and training are prerequisites to meet the human resource requirements of the cooperative sector, as also to build the capacity of the existing staff. To bring professionalism into the working of cooperatives, degree/diploma/certification courses and training programs need to be designed and bench marked for high-quality standards. The Ministry is accordingly working towards establishing a national-level University dedicated for cooperative education, for which consultations with all stake holders are being held."

Comments of the Committee

Please refer to Para 1.25 of Chapter-I of this Report for Comments of the Committee.

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

Assistance to Multi State Cooperative Societies **(Recommendation No.15)**

"The Committee note that the Ministry of Cooperation is formulating a New Scheme of 'Sahkar se SamridhhiYojana' which would replace the CSIC Scheme Components of ' Assistance to Multi State Cooperative Societies in 2022-23. The 'Sahkar se SamridhhiYojana' is an Umbrella Scheme of seven Components for which a budgetary allocation of Rs.274 Crore has been made for 2022-23. The Committee be, therefore, intimated as to whether under the propo sed system of provision of assistance to Multi State Cooperative Societies in place under the previous Scheme will cease to be implemented in 2022-23. The Committee also recommend that the Ministry of Cooperation shall take time bound action to ensure early implementation of the New Schemes of 'Sahkar se SamridhhiYojana' during 2022-23. The Committee would also like to know as to how the assistants to Multi-State Cooperative Societies would be addressed under the 'Sahakar Se SamridhhiYojana'. The Committee would like to be apprised of the action taken in this regard."

Reply of the Government

"Ministry is preparing a roadmap through 'Sahkar se Samridhhi' scheme to revitalize the cooperative sector especially primary cooperatives for the overall economic growth of the rural economy. The Ministry is synergizing with the other domain ministries by utilizing their subsidy-based schemes like Agriculture Infrastructure Fund (AIF), Dairy Processing and Infrastructure Development Fund (DIDF), Fisheries and Aquaculture Development Fund (FIDF) etc. which will enable PACS to become multipurpose with many earning streams. Convergence with the schemes of other Ministries/ Departments will help the PACS in their revival and also promote formation of new PACS in new geographies. Those PACS, which are not viable, may be winded up and new PACS may be formed in their place as well."

Comments of the Committee

Please refer to Para 1.28 of Chapter-I of this Report for Comments of the Committee.

Ministry of Cooperation
[F.No. H-11012/2/2022-Parliament (Coop.) dated 5th August, 2022]

NEW DELHI;
06 December, 2022
15 Agrahayana, 1944 (Saka)

P.C. GADDIGOUDAR
Chairperson,
Standing Committee on Agriculture,
Animal Husbandry and Food Processing

CONFIDENTIAL

STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY AND FOOD
PROCESSING
(2022-23)

MINUTES OF THE SECOND SITTING OF THE COMMITTEE

The Committee sat on Tuesday, the 15th November, 2022, from 1100hrs. to 1245 hrs. in Committee Room No. 3, Block A, Extension to Parliament House Annexe, New Delhi.

PRESENT

Shri P.C. Gaddigoudar – Chairperson

MEMBERS

Lok Sabha

2. Shri A Ganeshamurthi
3. Shri Kanakmal Katara
4. Shri Devji Mansingram Patel
5. Shri Pocha Brahmananda Reddy
6. Shri Devendra Singh *alias* Bhole Singh
7. Shri Ram Kripal Yadav

Rajya Sabha

8. Shri Masthan Rao Beeda
9. Dr. Anil Sukhdeorao Bonde
10. Shri S.Kalyansundaram
11. Shri Kailash Soni
12. Shri Randeep Singh Surjewala
13. Shri Ram Nath Thakur

Secretariat

1. Shri Shiv Kumar - Additional Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bhardwaj - Additional Director
4. Shri Prem Ranjan - Deputy Secretary
5. Shri N. Amarathiagan - Under Secretary

2. At the outset, the Chairperson welcomed the Members to the Sitting of the Standing Committee and informed them that as directed by the Hon'ble Speaker, LAARDIS will make a presentation before the Committee so as to make the Members aware of the new initiatives taken towards capacity building for augmentation of research, new initiatives in the Parliament Library, creating awareness about the rich resources/repositories of the Parliament Library, training programmes by PRIDE etc. Thereafter, Officers of LAARDIS made their Power Point Presentation.

3. The Committee then took up for consideration the following Action Taken Reports:

- (i) XXXX XXXX XXXX XXXX XXXX;
- (ii) XXXX XXXX XXXX XXXX XXXX;
- (iii) XXXX XXXX XXXX XXXX XXXX;
- (iv) XXXX XXXX XXXX XXXX XXXX;
- (v) XXXX XXXX XXXX XXXX XXXX;

(vi) Draft Action Taken Report on Action-taken by the Government on the Observations/Recommendations contained in the Forty-Second Report of the Committee on 'Demands for Grants (2022-23)', pertaining to the Ministry of Cooperation.

4. After some deliberations, the Committee adopted the Draft Action Taken Reports without any modifications and the Committee authorised the Chairpersons to finalise and present these Reports to the Parliament.

5. XXXX XXXX XXXX XXXX XXXX

6. XXXX XXXX XXXX XXXX XXXX

7. XXXX XXXX XXXX XXXX XXXX

8. XXXX XXXX XXXX XXXX XXXX

The Committee then adjourned.

Matter not related to this Report.

APPENDIX - I

(Vide Para 4 of Introduction of the Report)

*ANALYSIS OF ACTION TAKEN BY GOVERNMENT ON THE FORTY SECOND
REPORT OF STANDING COMMITTEE ON AGRICULTURE, ANIMAL HUSBANDRY
AND FOOD PROCESSING (17TH LOK SABHA)*

(i)	Total number of Recommendations	16
(ii)	Recommendations/Observations which have been Accepted by the Government Recommendation Nos. 1, 2, 4, 5, 6, 9, 13 & 16.	
	Total	08
	Percentage	50%
(iii)	Recommendations/Observations which the Committee do not desire to pursue in view of the Government's replies Recommendation Nos. 7 & 14.	
	Total	02
	Percentage	12.5%
(iv)	Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee Recommendation Nos. 11.	
	Total	0
	Percentage	6.25%
(v)	Recommendations/Observations in respect of which Final replies of the Government are still awaited Recommendation Nos. 3, 8, 10, 12 & 15.	
	Total	05
	Percentage	31.25%